

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

STARRED QUESTION NO:604

ANSWERED ON:18.05.2012

RECOVERY OF LOAN

Ganpatrao Shri Jadhav Prataprao;Singh Shri Ratan

Will the Minister of FINANCE be pleased to state:

- (a) the number of companies/individuals in default of Rs. 1 crore and above during the last three years, Bank-wise;
- (b) the value of such outstanding funds during the above period;
- (c) the measures taken/proposed to be taken by the Government to streamline loan recovery policy and to evolve innovative methods for processing/recovery of loans;
- (d) whether outstanding loans of defaulters have been waived/written off in the recent past; and
- (e) if so, the details thereof and the reasons therefor?

Answer

THE MINISTER OF FINANCE
(SHRI PRANAB MUKHERJEE)

- (a) to (e): A Statement is laid on the Table of the House.